Sl.No. Name Amount 23. Religare Health Insurance Co. Ltd. 24. Cigna TTK Health Insurance Co. Ltd. TOTAL 400.05 **Public Sector Non-Life Insurers** 25. National Insurance Co. Ltd. 26. The New India Assurance Co. Ltd. 138.75 The Oriental Insurance Co. Ltd. 27. 28. United India Insurance Co. Ltd. 162.20

	17 IV		
30.	Agriculture Insurance Co. of I	ndia Ltd.	38.85
	Total Specialised		40.54
	Grand Total		897.46

29. Export Credit Guarantee Corporation of India Ltd.

Disappearance of appeal files from CESTAT, Bangalore

2815. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of FINANCE be pleased to state:

(a) whether a Member (Judicial) has brought all the files on his transfer from the Customs, Excise and Service Tax Appellate Tribunal (CESTAT), Bangalore to Delhi.

(b) if so, total number of appeal files which got destroyed or disappeared which are now being reconstructed by CESTAT with the help of revenue and appellants/ respondents;

(c) the period of delay in delivery of justice caused in each appeal due to above reasons, separately, appeal-wise; and

(d) any action taken by president, CESTAT or central government for causing harassment to appellants/respondents against the member/officials responsible for the above delayed delivery of Justice?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) 53 pending files were brought by Shri S.K Mohanty,

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Total

Specialised

... for the 20 March, 2018

0.71

0.80

85.13

70.79

456.87

1.69

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Member (Judicial) on his transfer from CESTAT Bangalore to Delhi (vide order dated 19.11.2014).

(b) Nil. No files were destroyed or disappeared.

(c) Not applicable in view of (b) above. Further, it is stated that as per the CESTAT rules, all the orders were delivered and pronounced in open court.

(d) No, Sir.

Improving population to medical infrastructure ratio

[†]2816. SHRI PRABHAT JHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the State-wise population in the country and the ratio of doctors, nurses, medical staff and beds available in the hospitals;

(b) the norms of World Health Organisation thereof;

(c) whether substantial improvements have been registered regarding above as a result of steps taken by the Central Government during the last three years; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) As per information provided by Medical Council of India, there are a total 10,41,395 allopathic doctors registered with the State Medical Councils/Medical Council of India as on 31st December, 2017. Assuming 80% availability, it is estimated that around 8.33 lakh doctors may be actually available for active service. It gives a doctor-population ratio of 1:1596 as per current population estimate of 1.33 billion against World Health Organisation (WHO) norms 1:1000. State-wise details of doctors registered with State Medical Council of India are given in the Statement-I (*See* below).

As per Indian Nursing Council (INC) records, there are around 28.8 lakh nursing personnel registered in the country as on 31-12-2016. Assuming 60% availability in the case of Registered Nurses and Registered Midwives (RN&RM) and 80% availability in the case of Auxiliary Nurse Midwives (ANM)/Lady Health Visitors (LHV), it is estimated that around 19.1 lakh nursing personnel are available for active services, which gives a Nurse-Population ratio of about 1:696 against World Health Organisation (WHO) norms 3:1000 (Population taken as 133 crores). Details of State-wise registered nurses in India are given in the Statement-II (*See* below).

[†] Original notice of the question was received in Hindi.